

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/807/IB/2020 IN CP/1210/IB/2018
NAME OF PETITIONER : Adept Technology Pvt Ltd
NAME OF RESPONDENT : Skhamuri Hymavathy
SECTION : Sec 66(1) Of IBC 2016

ORDER

The Petitioner is represented by Ld. Counsel Mr. P Ulaganathan and the Respondent is represented by Ld. Counsel Mr. S.R. Rajagopal through video conferencing mode.

List the matter on **27.07.2021** together with the connected matters, if any.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)